

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 136 (RE-2007)/2004-2009
NEW DELHI, DATED THE 31st March 2008

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In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE2007):

1. After VKGUY Product Code No. 10.31, contained in Table 10 of Appendix 37A, the following is added as under:

Sl. No.	VKGUY Product Code	Items	Date of export from which benefits will be admissible
32	10.32	OIL-CAKE & OTHR SOLID RESIDUE W/N GRND/IN PLLTS FORM OBTND FRM SOYA-BEAN OIL EXTRCTN covered under ITC HS codes '230400'	1.4.2007
33	10.33	SOYA BEANS W/N BROKEN covered under ITC HS codes '1201'	1.4.2007
34	10.34	SOYA SAUCE covered under ITC HS codes '21031000'	1.4.2007
35	10.35	SOYA MILK DRINKS W/N SWEETND OR FLAVRD covered under ITC HS codes '22029010'	1.4.2007
36	10.36	ISOLATED SOYA PROTEIN covered under ITC HS codes '35040091'	1.4.2007

2. Further, for items included in this Public Notice, the last date for filing applications on time shall be 30.9.2008 or time period permitted in Para 3.19.1 of HBP v1 (RE2007), whichever is later.

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(Issued from F.No.01/94/180/pol.form-07-08/AM07/PC-I)